

**Fourteenth Loksabha****Session : 5****Date : 08-08-2005****Participants : [Mahajan Shri Y.G.](#)**

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Title : Strike by ISM Ayurvedic and Homeopathic doctors in Maharashtra and other parts of the country.

श्री वाई. जी. महाजन (जलगांव) : अध्यक्ष महोदय, मैं आपके माध्यम से एक महत्वपूर्ण प्रश्न सदन के सामने लाना चाहता हूँ। एक अगस्त को महाराष्ट्र में आईएसएम एवं आयुर्वेदिक डाक्टरों ने प्रदर्शन और हड़ताल की थी तथा दवाखाने बन्द कर दिए थे। इससे ग्रामीण इलाकों में रहने वालों को परेशानी हुई। उन्होंने इसका यह कारण बताया था कि स्वास्थ्य मंत्री ने एक बार एक प्रश्न के उत्तर में यह कहा था कि भारत सरकार संसद में एण्टी-क्वैकरी बिल लाने वाली है।

महोदय, आयुर्वेद एक प्रारम्भिक उपचार पद्धति है। ग्रामीण क्षेत्रों में स्वास्थ्य सेवाएं इन्हीं डाक्टरों के द्वारा दी जाती हैं, लेकिन सरकार उन्हें एलोपैथिक इन्जेक्शन देने की मनाही करना चाहती है। मैं आपसे कहना चाहता हूँ कि आज गांवों में कोई भी एमबीबीएस डाक्टर स्वास्थ्य सेवा देने के लिए नहीं जाता है और सिर्फ ये बीएएमएस और आयुर्वेदिक डाक्टर ही ग्रामीण क्षेत्रों में स्वास्थ्य सेवा लोगों को प्रदान करते हैं तथा इनकी पढ़ाई के कोर्स में भी इन्हें इन्जेक्शन देने और कुछ एलोपैथिक दवाएं देने के बारे में पढ़ाया जाता है। ऐसे में यदि उनको प्रतिबंधित किया जाएगा तो गांवों के हजारों मरीज परेशानी में आ जाएंगे। इसलिए एण्टी-क्वैकरी की परिभाषा करने के बाद ही यह बिल लाया जाना चाहिए।

MR. SPEAKER: Thank you. Afterwards, the remaining matters, of which notices have been given, will be taken up at 6 p.m. After the luncheon recess, we shall start with the Demands for Grants.

The House now stands adjourned to meet again at 2.10 p.m. Once again, I thank you – all the hon. Members – for your kind cooperation.

**13.10 hrs.****The Lok Sabha then adjourned for Lunch till ten minutes***past Fourteen of the Clock.*

**14.11 hrs.**

*The Lok Sabha re-assembled after Lunch at eleven minutes  
past Fourteen of the Clock.*

( Mr. Deputy Speaker *in the Chair*)

... (*Interruptions*)

SHRI SUKHBIR SINGH BADAL (FARIDKOT): Sir, thousands of Sikhs were murdered in Delhi and the Action Taken Report on the Nanavati Report submitted by the Government is a complete cover up to save the Congress leadership ... (*Interruptions*) Everyone from a child to a grown up including the old people were murdered ... (*Interruptions*)

MR. DEPUTY SPEAKER: I have allowed Shri Sukhdev Singh Dhindsa. It is not going on record. I have allowed Shri Sukhdev Singh Dhindsa .

(*Interruptions*)\* ...

MR. DEPUTY SPEAKER: Not to be recorded.

(*Interruptions*)\* ...

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): Sir, it should be taken out from the records. ... (*Interruptions*)

MR. DEPUTY SPEAKER: I have already said that it is not to be recorded.

(*Interruptions*)\* ...

उपाध्यक्ष महोदय : आप पहले नोटिस तो दें। You have not given any notice.

... (ब्यवधान)

**14.15 hrs.**

(At this stage Shri Sukhbir Singh Badal and some other hon. Members came and stood on the floor near the Table)

... (*Interruptions*)

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\* Not Recorded.

MR. DEPUTY-SPEAKER: Please go to your seats.

... (*Interruptions*)

MR. DEPUTY-SPEAKER: Please go to your seats.

... (*Interruptions*)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 3 p.m.

**14.16 hrs.**

*The Lok Sabha then adjourned till Fifteen of the Clock.*

**15.01 hrs.**

*The Lok Sabha re-assembled at one minute  
past Fifteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

**MATTERS UNDER RULE 377\***

MR. DEPUTY-SPEAKER: First we will take up item No. 14 - Matters under Rule 377. I think they should be laid on the Table of the House. It will be treated as part of the Proceedings.